

Shri C. E. Pattabhi Raman: Is it not a fact that the Japanese aid to this port is also linked up with American aid to Japan?

Shri Raj Bahadur: That is part of the agreement—American aid to the tune of over Rs. 9 crores, so far as the foreign exchange content part of it is concerned.

Shri Damani: What kind of development is contemplated by the Japanese aid, and what will be the proportion of the Japanese aid to our total expenditure?

Shri Raj Bahadur: The overall development contemplated under the agreement includes the improvement and extension of the railway system from Sambalpur to Titilagarh, development of the port, development of the railway yard at the port and development of the iron ore mine itself.

Shri Panigrahi: Recently according to the agreement with the Japanese steel interests, 1.6 million tons of iron ore was to be exported to Japan. May I know whether all this 1.6 million tons ore was or will be exported through Vizag port alone?

Shri Raj Bahadur: Exports under this particular agreement, as I have said, will be of the order of 2 million tons annually and will start from 1964 onwards.

Shri M. E. Krishna: May I know whether the approach rail link to Vizag town will be taken up? If there is a proposal to take up the link, when will the work start?

Shri Raj Bahadur: I have already submitted that the missing link will be supplied.

Shri V. C. Shukla: My question was: what would be the maximum tonnage of ships that will be able to berth at the Vizag port after its development, because the economics of iron ore exports are very closely connected with the tonnage of the ships that will be able to take the ore from India to Japan.

Shri Raj Bahadur: The maximum tonnage that a berth can hold depends upon the draft that the berth has got and also upon the size or design of the ship.

Village Reconstruction Experiment in Khanpur, New Delhi

+

*39. { Shri Abdul Salam:
Shri Bhogji Bhai:
Shri Sanganna:
Sardar Iqbal Singh:
Shri Mohan Swarup:

Will the Minister of Community Development be pleased to state:

(a) the assistance Government has provided to the Ford Foundation in India for its current experiment in village reconstruction in Khanpur village near Qutab Minar in Delhi;

(b) whether an electric generating posal to instal such plants in other well water has been installed in the Khanpur village; and

(c) if so, whether there is any proposal to instal such plants in other parts of the country?

The Minister of Community Development (Shri S. K. Dey): (a) No financial assistance has been provided but some technical staff has been deputed to work with the Ford Foundation.

(b) Yes, from bullock-power.

(c) The project is still in the experimental stage.

Shri Abdul Salam: Has the Government any scheme to sponsor a pilot scheme in one village in every state.

Shri S. K. Dey: After we have conducted the experiment at Khanpur to some further length.

Shri Braj Raj Singh: How much time is expected to be taken to complete the experiment?

Shri S. K. Dey: It is very difficult to estimate it, but I believe in three to six months we should be able to arrive at a point where we can definitely state whether it is reproducible in other villages universally in India.

Shri Sanganna: May I know whether the same process adopted for the river valley projects to produce electricity is adopted in this case also?

Shri S. K. Dey: In the case of the river valley projects, it is a question of conversion of water power into electric power. In this case it is a question of transforming bullock power into electric power.

Shri Damani: If this experiment is successful, will Government consider supplementing the community projects with this scheme?

Shri S. K. Dey: The scheme certainly holds very high promise, and if it proves to be economical practically, it certainly will be reproduced all over the country.

Shri Nath Pal: The engineers themselves have stated that whereas the Five Year Plan contemplates electrification of 15,000 villages, with the application of this plan it is conceivable that we can electrify 150,000 villages. Is it true? Has any evaluation been made of this estimate?

Shri S. K. Dey: It is still very premature to make this sort of statement, but certainly . . .

Shri Nath Pal: It is his statement. I do not make any statement. His engineer is on record. I only quoted him.

Shri S. K. Dey: It can be reproduced in all the 550,000 villages provided we can design a generator which is cheap and for which we can have the capital.

Shri Tribidh Kumar Chaudhuri: May I know if the Minister is in a position to give us any idea as to the economics of the production in terms

of production cost of electricity per unit?

Shri S. K. Dey: It has still to be worked out.

Shri Tangamani: May I know in which of the States such pilot schemes are going to be introduced during the current year?

Shri S. K. Dey: If the present experiment can be carried to the conclusion that we are aiming at, we should be able to start pilot schemes in every State.

Shri Tangamani: How long will it take?

Mr. Speaker: Four to six months, he has said.

Shri Jadhav: May I know the cost and the capacity of the plant and whether it will be within the reach of the average village?

Shri S. K. Dey: There is nothing absolute about the capacity of the plant. The present plant that has been installed has a capacity of 4.5 KW, but it is not difficult to design a generator with higher or lesser power.

Dr. R. Banerji: For 4.5 KW what will be the cost?

Shri S. K. Dey: The present cost, estimated by our American friends has been about Rs. 15,000 to Rs. 20,000 for a combined pump and generator, but it is believed that the cost can be considerably reduced.

य विभूति विचः मे जानना चाहता हूँ
कि एक एकड़ जमीन का पटाने में अर्थात्
उसकी सिंचाई करने में कितनी बिजली
खर्च होगी और उस पर कितना पैसा
खर्च होगा ?

Shri S. K. Dey: At this stage, it is difficult to say what the cost will be. In any case, electricity is not going to be used for irrigating the fields. The plant is a combination of an electric generator and a pump, either of which can be switched on according to the will of the farmer. So, if the fields have to be irrigated, the pump will be working.

Mr. Speaker: To avoid further questions, may I suggest to the hon. Minister that he may arrange to take all Members, who want to go and see, to that place? It is only fifteen or twenty miles from here.

Shri S. K. Dey: I shall be very happy to make these arrangements, if the hon. Members are prepared to see the plant in action at this preliminary stage.

Mr. Speaker: They can learn further information there.

Special Information Telephone Service for Sports

*40. { Shri Subodh Hansda:
Shri S. C. Samanta:

Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that a special information service has been introduced by Calcutta Telephones for the public to get the results of the football matches and other sports through telephones; and

(b) if so, whether any extra charge per call would have to be paid for this new service?

The Minister of Transport and Communications (Shri S. K. Patil):

(a) Yes.

(b) No extra charge is levied. All such calls are metered and charged as for one local call.

Shri Subodh Hansda: May I know whether the new information service that has been introduced is a temporary one or a permanent one?

Shri S. K. Patil: It all depends on the success of that scheme. If it is found successful, then it will be a permanent one.

Shri Subodh Hansda: May I know whether Government have incurred any extra expenditure to establish this new information service?

Shri S. K. Patil: There is bound to be a slight expenditure, but it is not of a type which should discourage Government.

Mr. Speaker: Next question. Question No. 41.

Shri Supakar: Question No. 55 may also be answered along with this.

Shri Tyagi: Question No. 54 also.

Mr. Speaker: I believe the Minister has no objection.

Indo-Pak Canal Waters Dispute

+

*41. { Shri Ram Krishan:
Sardar Iqbal Singh:
Shri Ajit Singh Sarhadi:
Shri Harish Chandra Mathur:
Shrimati Ila Palchoudhuri:
Shri Rameshwar Tantia:
Shri N. R. Munisamy:
Shri D. C. Sharma:
Shri Supakar:
Shri Bibhuti Mishra:
Shri Damani:
Shri Mohan Swarup:
Pandit D. N. Tiwary:
Dr. Ram Subhag Singh:
Shri Hem Raj:
Shri Raghunath Singh:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether any conclusions have been reached at the Rome and the London talks held recently between the representatives of the Government of India and Pakistan on the Canal Waters Dispute;

(b) if so, the nature of conclusions reached;

(c) whether Pakistan has submitted any new proposals for the settlement of the Canal Waters Dispute between the two countries;

(d) if so, the nature of these proposals and the Government of India's reactions thereto;

(e) whether Government of India have advanced any alternative proposals in this regard; and

(f) if so, the nature thereof?